

The High Court of Kerala

0023904

Kochi- 682 031  
Dated- 18.3.2020

Proceedings

High Court establishment- reallocation of work among Deputy Registrars and Assistant Registrars- orders issued.

Read: High Court proceedings of even number dated 12.3.2020.

Order No.A5-52769/2019

Pursuant to the High Court proceedings read above, the work among the following officers are reallocated with immediate effect:

Sl. No.	Name & Designation	Work allocation
1.	Smt.A.T.Mini Deputy Registrar	MFA, RSA, Tapal, Circulation, Despatch, Typing Pool
2.	Smt.M.B.Usha Deputy Registrar	Filing Section, Filing Data Entry Section, Control of Filing Scrutiny Officers and Scrutiny of Files
3.	Sri.K.S.Radhakrishnan Deputy Registrar	Court Officers' Section including control of Court Officers
4.	Smt.Brinda Mary Deputy Registrar	RFA and MACA Sections
5.	Smt.Jeeja Bhaskar, Assistant Registrar(HG)	Typing pool, CRP and DTC Sections
6.	Smt.A.B.Sheelakumari Assistant Registrar(HG)	Writ Appeal, RFA and RSA Sections
7.	Smt.Vijayakumari Amma C.R. Assistant Registrar(HG)	D-II Section {D7-(A1),(A2),(B),D8,D9-(A1),(A2)(A3) seats}
8.	Sri.C.James Assistant Registrar(HG)	D-II Section {D9-(B1),(B2),D10 and D11 seats}, Nodal Officer for the implementation of Plan/Centrally Sponsored Schemes relating to Subordinate Judiciary, Supreme Court Cell & Translation Wing
9.	Smt.Indulekha V. Assistant Registrar(HG)	LAA Section, Chief Justice's Secretariat, Training to Private Secretaries to Judge, Personal Assistants to Judge and Confidential Assistants
10.	Smt.Suneera P.M. Assistant Registrar	CrI. Appeal, CrI.R.P
11.	Sri.S.Suresh Assistant Registrar	CrI. MC Section (A to E seats), CrI.Records
12.	Smt.Joisy Paul Assistant Registrar	CAT/SAT Cell, MACA & MFA Sections
13.	Smt.N.Jayalekshmy Assistant Registrar	O.P. (N, P, R & S) Seats
14.	Sri.V.Thankachan Assistant Registrar	Decree and GRS

10/01/2020

Sl. No.	Name & Designation	Work allocation
15.	Sri.P.S.Sreejith Assistant Registrar	A1,A2,A4 & A7 Seats, Administrative Records Section and General matters relating to A Section.
16.	Sri.Santhoshkumar Assistant Registrar	O.P.(T,U,V, W & Y) Seats


Sl.Nos.5,6,9,10,11,12 & 13 will continue to be eligible for compensatory allowance at the rate of ₹1000/- per month for attending cause list work.

Sl.No.16 will be eligible for compensatory allowance at the rate of ₹1,000/- per month for attending cause list work.

Sl.No.14 will cease to be eligible for compensatory allowance.

There will not be any change in respect of allocation of work among other Deputy Registrars/Assistant Registrars, High Court.

(By Order)

  
K.Haripal  
Registrar General  
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To

The Officers concerned.  
The Accountant General (A & E) Kerala, Thiruvananthapuram (16 copies)  
The Joint Registrars, High Court.  
The Deputy Registrars, High Court.  
The Finance Officer, High Court.  
The Protocol Officer, High Court  
The Public Relations Officer, High Court  
The Private Secretary to the Chief Justice, High Court  
The Chief Librarian, High Court  
The Assistant Registrars, High Court.  
The Court Officer to the Chief Justice, High Court  
The Additional Public Relations Officer, High Court  
The Accounts Officer, High Court  
The Security Officer, High Court  
The Superintendent (Vehicles), High Court  
The Confidential Assistants to the Registrars and  
the Additional Registrar (General Administration), High Court  
The G (Accounts- I, II & III) Sections, High Court  
The IT Section, High Court (for publishing in the High Court website)  
All Sections, High Court.  
The Kerala Judicial Academy, Athani  
The A1, A2, A3, A4, A6, A7, A8 & A9 Seats, High Court  
The Administrative Records Section, High Court  
The File/Stock File